THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, the 20th April,2023

No. HCM.II/12/2014/Estt/136 In supersession of notification No.HCM/II/12/2014/1248, dated 18.03.2019 and in compliance of the resolution adopted by the Advisory Committee, constituted as per the Scheme of National Court Management Systems, the Hon'ble the Chief Justice is pleased to reconstitute the State Court Management System Committee as under:-

under			
1.	Hon'ble Mr Justice Hamarsan Singh Thangkhiew, Judge, High Court of Meghalaya.		Chairman
2.	Hon'ble Mr Justice Wanlura Diengdoh, Judge, High Court of Meghalaya.		Member
3.	Advocate General of Meghalaya.		Member
4.	Registrar General, High Court of Meghalaya.		Member
5.	Secretary to the Govt. of Meghalaya, Law Department.		Member
6.	DDG/SIO, National Informatics Center (NIC), Meghalaya Shillong		Member
7.	Smti T.Yangi, Senior Advocate		Member
8.	Shri Kerbor J Lyngdoh, Joint Registrar (Listing), High Court of Meghalaya.		Secretary

REGISTRAR GENERAL

Memo. No. HCM.II/12/2014/Estt/136-A

Dated, the 19th April,2023

Copy to:-

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya.
- 2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya.
- 3. The P.S to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya.
- 4. The Advocate General of Meghalaya, Shillong.
- 5. The Secretary to the Govt. of Meghalaya, Law Department, Shillong.
- 6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
- 7. Shri K.J.Lyngdoh, Joint Registrar (Listing), High Court of Meghalaya, Shillong.
- 8. Smti A.Y.Sarki, Joint Registrar, High Court of Meghalaya, Shillong.
- 9. DDG/SIO, National Informatics Center (NIC), Meghalaya Shillong.
- 10. Smti S. Lanong, Assistant Registrar, High Court of Meghalaya, Shillong.
- 11. Smti T. Yangi, Senior Advocate, Shillong.
- 12. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.

13. Office file.

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REGISTRAR GENERAL